

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3522  
ANSWERED ON:26.04.2012  
CONTAMINATION OF WATER  
Ajnala Dr. Rattan Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there is lack of sufficient funds for prevention of contamination of water in the States; and
- (b) if so, the details thereof and details of allotment of funds/grants made in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Prevention of contamination of water in the states is the collective effort of the Central and State Governments. In this respect, the Ministry of Environment & Forests (MoEF) has informed that it is supplementing the efforts of the State Governments for abatement of pollution in rivers through the National River Conservation Plan (NRCP) and National Lake Conservation Plan (NLCP). The objectives of NRCP and NLCP schemes are to undertake pollution abatement works and other conservation measures in the towns/catchments for improvement of water quality of rivers and lakes.

(b) The details of allotment of funds/grants made by MoEF in this regard are given at Annexure-I.